

- (xiii) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- (xiv) High priority has been accorded to identification and rectification of black spots (accident prone spots) on National Highways.
- (xv) As a measure of supplementing the efforts of States/UTs for minimizing the accident potential at the identified locations/stretches through engineering improvement on State roads, Ministry of Road Transport and Highways had taken a decision to sanction road safety works on State roads with an earmarked allocation of 10% of funds allocated to the State roads under Central Road Fund.
- (xvi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified road accident black spots for expediting the rectification process to ensure safety of road users.
- (xvii) Ministry had issued guidelines *vide* O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.
- (xviii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States/UTs.
- (xix) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xx) Ministry of Road Transport and Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the Chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

Cracks on NH-75

2814. SHRI DHIRAJ PRASAD SAHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has received any complaint regarding cracks appearing on four laning of Kutchery Chowk, Ranchi-Piska More, Biju Para section on NH-75 from 0.00 km. to 34.00 km. in Jharkhand, which is still under construction; and

(b) whether Government has evolved any mechanism to monitor/inspect the quality of construction work in NHs/roads, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) No, Sir. For National Highways projects, Authority Engineers are appointed to supervise the work quality. The Contractor is required to follow specifications of Ministry of Road Transport and Highways and relevant guidelines of Indian Roads Congress (IRC) in all their works. After the project completion, there is also provision of Defect Liability Period (DLP) in the Contract Agreement during which the Contractor is required to maintain the road in good condition.

Condition of State Road Transport Undertakings

2815. SHRI MD. NADIMUL HAQUE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the financial performance of State Road Transport Undertakings in last three years, year-wise and State/UT-wise;

(b) the details about average staff productivity of State Transport Undertakings in last three years, year-wise and State/UT-wise;

(c) the details about average occupancy ratio and vehicle productivity of the State Transport Undertakings in last three years, year-wise and State/UT-wise;

(d) the details about fleet strength of these State Road Transport Undertakings in last three years, year-wise and State/UT-wise; and

(e) the total number of passengers carried by these State Road Transport Undertakings in last three years, year-wise and State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (e) State and year-wise data available for last three years on performance of State Road Transport Undertakings for financial years 2013-14, 2014-15 and 2015-16 is give in Statements.